Affidavit to be furnished by the candidate along with Nomination Paper Before the Returning officer.

For election to Bihar Legislative Assembly (name of the House) From 62 Purnea Consituency.

I, **Kiran Devi** wife of Late Raj Kishore Keshri Aged 40 years resident of Rajendra Nagar, P.O- Madhubani, P.S- K.Hat, Distt-Purnea (mentioned full postal address a candidate at the above Election, do hereby solemnly affirm and state on oath as under :-

(Strike out whichever is not applicable)

(1) I am candidate set up by Bhartiya Janta Party

(2) Details of PAN and status of filing of Income tax return :-

Sl. No.	Names	Permanent Account number (PAN)	The financial year for which the last Income tax return has been filed	Total Income shown in Income Tax return (in Rupees)
1	Self	BZGPK5738M	N.A	N.A
2	Spouse-	ANKPK3944N	Income Tax Chargeable under head :Salaries" is paid	96000/-
3	Dependent 1	MO	NO	NO
4	Dependent 2	NO	NO	NO
4	Dependent 3	N.A	N.A.	N.A

(3) The following case(s) is/are pending against me in which cognizance has been taken by

Sl.	Offence	Description
No.	And a second state to the second	
(a)	The details of case where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	N.A
(b)	Name of the court, case No, and date of order taking cognizance :	N.A
(c)	Details of Appeal (S)/Application(s) for revision (if any) filed against the above order(s)	N.A

the court :- No case is pending against me.

in 201 Zat 27-1-12

(4) Cases in which I have convicted by a court of law (other those referred to in

Course	26	
form	20	

(a)	The details of cases, of the Act and description of the offence for which convicted :	N.A
(b)	Name of the Court (s), Case No, and Date (S) of order(s)	N.A
(c)	Punishment imposed :	N.A

(5) That I give herein below the details of the assets (movable and immovable etc, of myself,

my spouse and all dependents :

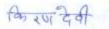
A details of movable assets:

(Note)

- 1. Assets in joint name indicate the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of deposit, the scheme, Name of Bank/Institution and Branch are to given.
- Value of Bond/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.

SL No.	Description	Self Kiran Devi	Spouse Late Raj Kishore Keshri	Dependen t 1 Rehul Kishore	Dependent 2 Rohit Kishore	Dependent 3
(i)	Cash in hand	94,000	N.A	NIL	NIL	N.A
(ii)	Details of deposit in Banks, account (FDRs,) Term deposit and all other Types including saving accounts) Deposit with Financial institutions, Non Banking Financial Companies and co-operative societies and the amount in each such deposit	Annexure A attached	Annexure A attached	Annexure A attached	NIL	N.A

5. Details including amount is to given separately in respect of each investment.



(iii)	Details of investment in Bond,	NIL	NIL	NIL	NIL	NIL
	Debentures/Shares and units in companies/Mutual Funds and other and the amount.	and a second		el Roman		-
(iv)	Details of investment in NSS, Posal Saving, Insurance Policies and investment in any Financial Instruments in post office or instruments in post office or insurance company and the amount.	Annexure B Attached	NIL	Annexure B Attached	NIL	N.A.
(v)	Personal loans/ advance given to any person or entity including firm, Company, Trust etc, and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	N.A
(vi)	Motor Vehicle/ Aircraft/ Yachts / Ships (details make, Registration No. etc year of purchase and amount	Annexure C Attached	Annexure C Attached	Annexure C Attached	NIL	N.A.
(vii)	Jewellerym bullion and valuable thin (give details of weight and value)	Gold 130 gm Value Rs. 364000 Silver 430 gm Value Rs. 34800	NIL	NIL	NIL	N.A
(viii	Any other assets such as value of claims/ interest.	NIL	NIL	NIL	NIL	N.A
(ix)	Gross Total Value	1316769.04	1184483	73099	NIL	N.A.

B. Details of Immovable assets :-

(Note : 1. Properties in joint ownership indication the extent of joint ownership will also have to be indicate.

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2. Each land or building or apartment should be mentioned separately in this format)

SL No.	Description	Self Kiran Devi	Spouse Late Raj Kishore Keshri	Dependen t 1 Rehul Kishore	Dependent 2 Rohit Kishore	Dependent 3
(i)	Agricultural Land Location(s) Survey number(s)	NIL	Annexure D attached	NIL	NIL	N.A
	Area (Total measurement in acres)	NIL	0.79 Acre	N.A.	N.A.	N.A.
	Whether inherited property (Yes or No)	N.A.	Yes	N.A.	N.A.	N.A.
	Date of purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of land (in case of purchase) at the time of purchase)	N.A.	N.A.	N.A.	N.A.	N.A.
	Any Investment on the land by way of development construction etc,	NO	NO	NO	NO	NO
	Approximate Current market value.	N.A.	Rs. 2765000	N.A	N.A.	N.A
(ii)	Non-Agriculture Land Locations(s) Survey numbers(s)	NIL	NIL	NIL	NIL	N.A
	Area (Total measurement in sq.ft)	N.A	N.A	N.A	N.A	N.A
	Whether inherited property (Yes or No)	N.A	N.A	N.A	N.A	N.A
	Date of purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A
	Cost of Land (in case of Purchase) at the time of purchase	N.A	N.A	N.A	N.A	N.A

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12	Any Investment on the land by the way of development constriction etc.	NO	NO	NO	NO	NO
	Approximate Current market value.	N.A	N.A	N.A	N.A	N.A
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s)	NIL	HA	NIL	NIL	NIL
	Build up Area (Total measurement in sq.ft.	N.A.	N.A.	N.A.	N.A.	N.A.
	Whether inherited property (Yes/ No)	N.A.	N.A.	N.A.	N.A.	N.A.
	Date or purchase in case of self acquired property	N.A.	N.A.	N.A.	N.A.	N.A.
	Cost of property (in case of purchase) at the time of Purchase)	N.A.	N.A.	N.A.	N.A.	N.A.
	Any investment on the property by way of development construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	N.A.	N.A.	N.A.	N.A.	N.A.
îv)	Residential Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in sq.ft.	N.A	N.A	N.A	N.A	N.A
	Build up Area (Total measurement in sq.ft.	N.A	N.A	N.A	N.A	N.A
	Whether inherited property (Yes/No)	N.A	N.A	N.A	N.A	N.A
	Date or purchase in case of self acquired property	N.A	N.A	N.A	N.A	N.A

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	Cost of property (in case of purchase) at the time of Purchase)	N.A	N.A	N.A	N.A	N.A
	Any investment on the property by way of development construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	N.A	N.A	N.A	N.A	N.A
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to (v) above	NIL	Rs. 2765000	NIL	NIL	N.A.

(6)I give herein below the details of liabilities/dues to public financial institutions and government :-

(Note :- Please give separate details of name of Bank, institution, entity or individual and amount for each item.

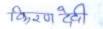
SI. No.	Description	Self Kiran Devi	Spouse Late Raj Kishore Keshri	Dependen t 1 Rehul Kishore	Dependent 2 Rohit Kishore	Dependent 3
(i)	Loan or dues to Bank/ Financial Institution(s) Name of Bank of FI Amount outstanding Nature of loan	NIL	NIL	NIL	NIL	N.A
	Loan or dues to any individual/ Entity other than mentioned in (i) above. Name (s) amounting outstanding Nature of loan.	NIL	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues : Dues to department dealing with supply of water.	NIL	NIL	NIL	NIL	NIL



~	Dues to department dealing with government transport of including aircraft and Helicopters)	NIL	NIL	NIL	NIL	NIL
	Income tax Dues.					
			CLEWS LD			
	Service Tax Dues		-			
	Municipal/property Tax Dues					
	Sakes Tax Dues		a research			
	Any other dues					
	Grand Total of all Govt. dues.	1.000				

- (7) Details of Profession or occupation -
 - (a) Self-[House Wife] MLA, 62, PURNEA.
 - (b) Spouse- EX. M.L.A. 62- Purnea Constituency (BIHAR)
- (8) My educational qualification is as under :-Matriculation (B.S.E.B.) Patna B.N. Balika High School Munger (Bihar) year of passing 1988
- (9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :-

1	Name of the Candidate	Smt. Kiran Devi		
2	Full postal address	Mohalla- Rajendra Nagar, P.O- Madhubani, P.S K.Hat, Distt-Purne PIN 854301		
3	Number and Name of constituency and state	62-Purnea (Bihar)		
4	Name of the Political party which set up the candidate (otherwise write (independent)	BHARTIYA JANTA PARTY		
5	 (a) Number of case in which conviction order passed (other than those referred to in Form 26) 	NIL		
	 (b) Total number of pending cases where the court(s) have taken cognizance) 	NIL		



6-	PAN	Year for which last income Tax Return filed	Total Income show
-	(a) Candidate BZGPK5738M	NIL	NIL
	(b) Spouse : ANKP3944N	2009-2010 (March 09 to Feb. 10)	Rs. 96000
-	(c) Dependents : NO	NIL	NIL

(7) Details of Assets and Liabilities in rupess

SL No.	Description	Self Kiran Devi	Spouse Late Raj Kishore Keshri	Dependen t 1 Rehul Kishore	Dependent 2 Rohit Kishore	Dependent 3
Β,	Moveable Assets (Total value)	797983.22	1929737	27919	NIL	N.A
	Immovable Assets					
	(i) Purchase Price and development Cost of Immovable Property (Total value)	NIL	NIL	NIL	NIL	N.A
	 (ii) Approximate Current Market Price of Assets (Total value) 	NIL	2765000	NIL	NIL	N.A
8	Liabilities					
	(i) Government dues (Total)	1				
	(ii) Loans from Bank,Financial Institutions andothers (Total)	NIL	Rs. 123788	NIL	NIL	N.A.
9	Higher Educational Qualifica Matriculation (B.S.E.B.) Patna-		High School N	Munger (Biha	r) year of passing	g 1988

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ANNEXURE -A

Forming part of the affidavit to be furnished by the Candidate along with paper before the Returning officer for election to Bihar Legislative Assembly for election to 62 Purnea Assembly Constituency.

SL No.	Held in Name	Name & address of Bank Purnea Branch	Account No.	Amount
1	Kiran Devi	Bank of Baroda Red Cross Branch Purnea	29440100007487	1602027
2	Kiran Devi	S.B.I. Bihar Vidhan Mandal Branch Patna	31095705283	255707
3	Kiran Devi	S.B.I. Bihar Vidhan Mandal Branch Patna	31969702180	512832
4	Kiran Devi	P.N.B. Purnea	2931000100137838	250150
5	Kiran Devi	O.B.C Purnea	12182191012118	1376

Details of Bank Deposit as on 23-01-2012 in the name of spouse Late Raj Kishore Keshri

Sl. No.	Held in Name	Name & address of Bank Purnea Branch	Account No.	Amount
1	Raj Kishore Keshri	Indian overseas Bank Purnea Branch	219201000000221	1142.00
2	Raj Kishore Keshri	United Bank of India Purnea Branch	00510101048	31382.00
3	Raj Kishore Keshri	State Bank of India	10954259228	26754.00
Bank Gulabbagh,		Uttar Bihar Gramin Bank Gulabbagh, Purnea	975	36420.00
5	Raj Kishore Keshri	Union Bank of India Purnea Branch	5773020410001933	16862.00
6	Raj Kishore Keshri	P.N.B. Purnea Branch	293100010010585	30397.00
7	Raj Kishore Keshri	S.B.I. Bihar Vidhan Mandal Branch Patna	10839462899	131526

Details of Bank Deposit as on 23-01-2012 in the name of Dependent 1 Rahul Kishore

SI. No.	Held in Name	Name & address of Bank Purnea Branch	Account No.	Amount
1	Rahul Kishore	Bank of Baroda, Red cross Purnea	299440100006696	4909

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ANNEXURE - B

Forming part of the affidavit to be furnished by the Candidate along with paper before the Returning officer for election to Bihar Legislative Assembly for election to 62 Purnea Assembly Constituency.

Sl. No.	Name of Policy Holder	Policy No.	Yearly Premium Amount	Surrender Value as on 04-06-2011	
1	Smt. Kiran Devi	520228512	1906.00	53533	
	Smt. Kiran Devi	520664621	3555.00	42469	
	Smt. Kiran Devi	521123270	3887 (premium waived)	53257	
	Smt. Kiran Devi	520664620	1802.00	21235	
	Smt. Kiran Devi	525220398	15000.00	13837.55	
	Rahul Kishore	5223113413	6454.00	42190	

Details of L.I.C. Policies held in the name of Candidate & Dependant as on 23-01-2012

Details of S.B.I. Life Policies held in the name of Candidate as on 23-01-2012

SI. No.	Name of Policy Holder	Policy No.	Yearly Premium Amount	Surrender Value as on 04-06-2011
1	Smt. Kiran Devi	33042159201	75000	117447.49

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ANNEXURE - D

Forming part of the affidavit to be furnished by the Candidate along with paper before the Returning officer for election to Bihar Legislative Assembly for election to 62 Purnea Assembly Constituency.

In the name of spouse Late Raj Kishore Keshri Mouja- Madhubani.

Ward No.- 5 (New) 12 (old)

SI.No.	Khata	a Khesra	Area		Value in Rupees	
			Acre	Dec.	Kari	
1	945	1022,1024	00	44	02	15,40,000.00
2	280	1082	00	35	00	12,25,000.00
		1				Total- 27,65,000.00

Anovi 2at